_						Annexur								
				Name of the co	rporate debtor: Faird Li:	eal Supplies Limit st of creditors as		nmenceme	nt of CIRP: 1	9-03-2024;				
				List of secure	financial creditors (onging to a	ny class of	reditors)				
-											Amount		(Amount in ₹)	
			ils of claim eceived	Details of claim admitted Amount					of any Mutual dues.					
	Name	Date		Amount		covered	Amount	Whether	% of voting	Amount	that may be set-	Amount of claim	Amount of claim	ı
SI. No.		of receipt	Amount claimed	of claim admitted	Nature of claim	security interest	by guarantee	related party?	share in	contingent	offAmou	not admitted	under verification	Remarks, if any
NO.	Credit-or	receipt	Cialified	aumitteu	or claim	interest	guarantee	party:	COC	Claim	III.	aumitteu	verinication	Remarks, if any
	Invent Assets Securitisation				Secured Financial									Provisionally
1	& Reconstruction Pvt. Ltd.	29-03-2024	575798933.93	193288485.73		Annexure I	Annexure I	No	4.60	-			382510448.20	
					Secured Financial									Provisionally
2	Punjab & Sind Bank	02-04-2024	6058089017.00	2277817776.00	Creditors	Annexure II	Annexure II	No	54.15	-		-	3780271241.00	Admitted
	Pegasus Assets				Secured Financial									Provisionally
3	Reconstruction Pvt. Ltd.	02-04-2024	1911375818.39	1735342984.92	Creditors	Annexure III	Annexure III	No	41.25	-		-	176032833.47	Admitted
-						SECURITY I								
						s Securitisation 8		on Pvt Ltd						
Α	Hypothecation Charge o	uar Stocks and	I Rook Dehts	Primary Seco	ırity									
В				Collateral Ser										
	1. Equitable Mortgage of O	office Premises	: Office No. F, Plot I	No. 516/1, T.P. Scher	ne No. 3, 4th Floor,	Shalin Building, A	Ashram Road, A	Nhmedaba	d admeasu	ring 750 sq. ft. i	in the name	e of Fairdeal Sup	plies Pvt Ltd First	Charge
	2. Equitable Mortgage of 1- bushivo, Dist. 3-Ahmediaba Name of the owners: 1. Bhapandesi Bajinath Br. 2. Ramprasod Agarwal 4. Listlanderi Bajinath Agar 3. Arwaynoprasod Agarwal 4. Listlanderi Bajinath Agar Manipuber Agarwal Boundraires of the property Final Pot No. 77 North: Thailer; Shilaj Road East; FP No. 75 South: Proposed Road Wett: Village Boundray of: 50 south: Proposed Road Wett: Village Boundray of:	d. Total Area - iabulal Agarwal val wal r:	16,472 sq. mtrs.							mtrs & 4918 Sc	, Mtrs (Fin	al Plot No. 81) T	PS No. 37 Mouje - T	haltej, Taluka -
	3. Land & Wind Mill - Surve				a: Udumalpet, Distr	ict: Tirupur Tami	l Nadu - Land	Area - 10.0	1 acre.					
	Hypothecation of other Equitable Mortgage of O				ne No. 3, 4th Floor,	Shalin Building, A	Ashram Road, A	Ahmedaba	d admeasu	ring 750 sq. ft. i	n the nam	e of Fairdeal Sup	oplies Pvt Ltd First	Charge
С					iuarantee									
	Personal Guarantor(s):													
	 Mr. Pawan Kumar Agarw Mr. Ram Prasad Agarwal 													
\vdash	Mr. Ram Prasad Agarwai Mr. Narayan Prasad Agar													
	4. Mr. Saurabh Jhunjhunwa	ala												
\vdash	Mrs. Bhagawani Devi Ag	garwal												
	Corporate Guarantor(s):													
\vdash	1. M/s Frontline Corporation	on Ltd. (Group	Concern) [Guarant	ee to the extent of R	s. 9.00 Crores Only]									

	Annexure II								
_	Punjab & Sind Bank								
Α	<u>Primary Security</u>								
	1. Exclusive Charge on Land, building, Structure and Wind Electric Generators (Wind Mills) and other Machinery acquired out of Term Loan valued Rs. 33.52 Crore at Karunkulam, Tirunelveli District, Tamil Nadu and at Chitradurga, Karnataka with capacity of AMW & 3.5 MW respectively.								
	2. Edusive Charge on Land, Building Structures, WEGs and all other assets associated with the projects in Tamil Nadui & Maharashtra. The Projects pertains to installation of 36 WEG units for generation of 9 MW Power. Out of it, 16 Units with 4MW capacity are installed in Tamilnadu and 20 units with 5MW capacity installed in Maharashtra.								
	3. Assignments of payments to be made by Tamil Nadu Electricity Board and Maharashtra State Electricity Board.								
В	<u>Collateral Security</u>								
	1. Mortgage of Property measuring 2,21,480 sq. yds. (approx) and situated at Village Gundala, Taluka Mundra, Distt. Kutch, in the state of Gujarat in the name of M/s Fairdeal Supplies Pvt. Ltd.								
	Negative Lien on the following Properties: 2. Property 8, OF Street, Kolkara, presently occupied by PSB Main Kolkata Braach in the name of M/s Frontline Corporation Ltd.								
	3. Sub-leased property at "Infocity" in InfoTower no. 1, 4th Floor, Office no. 401 to 417, Info city Tower, "CH-O "Circle, opp City Gold Multiples Gandhi Nagar, Ahmedabad in the name of M/s Frontline Corporation Ltd. As Lessee.								
-	4. Property bearing no. H-1580, Chittaranjan Park, New Delhi in the name of M/s Frontline Corp. Ltd.								
\neg	Guarantee								
С	Personal Guarantor(s):								
\equiv	1. Mr. Pawan Kumar Agarwal								
\equiv	2. Mr. Ram Prasad Agarwal								
	3. Mr. Narayan Prasad Agarwal								
	4. Mr. Saurabh Jhunjhunwala								
	Annexure III								
	Pegasus Assets Reconstruction Pvt. Ltd.								
Α	Primary Security								
- 1	1. Hypothecation Deed dated 06.03.2010 in respect of plant and machineries including scrape lying in the said property at Colmbatore								
	the Company at Simungal Village, Colmbatore, Metrupalsyam Tamilhadu The whole of the Company's morable goods & assets, both present and future and including but without prejudice to generality of the forgoing words, all stocks of raw materials, work-in-progress, semi finished goods and finished goods such as crap assets, packing materials, consumable stores and sparse etc., whatsoever and wherescever situated and/or in transit whether now belonging to or that may at any time during the continuance of these securities belong to the Company or that may be held by any party anywhere to the Order and disposition of the Company. All the present and duture book either, outstanding, moneys receivable, claims, bills contracts, engagements and securities which are now due and owing or which may at any time hereafter during the continuance of there securities become due and owing to the Company. In the Course of its bioscience by any person, Firm, Company or Body Corporate ob y the Gord. of India or any State Gord. or India hallways or any Gord. Department or Office or any Municipor or cock or public or semigrout. The progress of the sex of the contracts or public or purchase basis.								
	2. Term Loan Agreement dated 06.03.2010 executed by the Corporate Debtor.								
	3. Pronote dated 06.03.2010 executed by the Corporate Debtor.								
	3. Pronote dated 06.03.2010 executed by the Corporate Debtor. 4. From 8 executed by the Corporate Debtor and filed with the Resistar of Companies.								
	3. Pronote dated 06.03.2010 executed by the Corporate Debtor. 4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies.								
В	4. Form 8 executed by the Corporate Debtor and filled with the Registrar of Companies.								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Colliseral Security 1. Charge over 253.89 Acres of Land and building at Coimbatore exquired by the Corporate Debtor through auction sale from the Official Liquidistor, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2019 has upheld that applicant has saleable interest in the property).								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collater's Security 1. Charge over 253.89 Acres of Land and building at Coimbatore acquired by the Corporate Debtor through auction sale from the Official Liquidiator, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2018 has uphed that applicant has saleable interies including screep lying at the said property at Coimbatore.								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collected Security 1. Charge over 233.89 Acres of Land and building at Coimbatore acquired by the Corporate Debtor through auction sale from the Official Liquidiator, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2019 has upheld that applicant has saleable interest in the property). 2. Hypothecation on the plant and machineries including scrape lying at the said property at Coimbatore. 3.1 Vests make Wind Energy Generalow, Uffice sim Repending apacty of 500 KW act),								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collateral Security 1. Charge over 253.89 Acres of Land and building at Coimbatone acquired by the Corporate Debtor through auction sale from the Official Liquidistor, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2015 has uphed that applicant has saleable interest in the property). 2. Lipsophtection on the plant and machineris including scape lying at the said property at Coimbatore. 3. 12 Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 1). A WG soling with family dated and semi-smalling 10075 Averes itsudes at Land survey No. 1967, 40972A, 40962, 42771 (part), 450 (part), 368/2 (ourt) and 368/1A (part), 452 (part), 440/4 (part), 440/3, 465 situated at village Tenkasi, Talkia								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collateral Security 1. Charge over 233.89 Acres of Land and building at Coirbatore acquired by the Corporate Debtor through auction sale from the Official Liquidiator, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2019 has upheid that applicant has saleable interest in the property. 2. Hypothecation on the plant and machineries including scrape lying at the said property at Coimbatore. 3. 12 Vestas make with Energy General (WEGs with generaling apacity of 500 KW each, 13 d WEG along with Land ad-measuing 16.075 Acres situated at Land survey No. 1967, 49774, 49674, 4971 (part), 450 (part), 368/2 (part) and 368/1A (part), 452 (part), 440/4 (part), 440/3, 465 situated at village Tenkasi, Taluka Tenkasi, District Timewellil in the State of Tamil Madu;								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collateral Security 1. Charge over 253.89 Acres of Land and building at Coimbatone scaquired by the Corporate Debtor through auction sale from the Official Liquidistor, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2015 has uphed that applicant has saleable interests in the property). 2. Lipsophtecation on the plant and machineris including scapes lying at the said property at Coimbatore. 3. 12 Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 13. Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 13. Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 13. Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 13. Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 13. Vests make Wind Energy Generatos (WPGs with generating capacity of 500 KW each, 13. Vests make Wind and 44-messing (50.5 Acres in land Suvery to 10.01, 10								
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В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collateral Security 1. Charge over 253.89 Acres of Land and building at Coimbatore acquired by the Corporate Debtor through auction sale from the Official Liquidistor, Huigh Court at Judicature a Madras, (Hon'ble DRT, Kolkata wide its order dated 24.12.2019 has uphed that applicant has saleable interest in the property). 2. Liyoptotecation on the plant and machineries including scrape lying at the said property at Coimbatore. 3. 12 Vestas make Wind Energy Generator (IWEG with generating capacity of 500 KW each.) 1. 4 WIG slong with Land ad-measuing 1.075 Acres situated at Land survey No. 1967, 4977(A 496/g, 4277/1 (part), 450 (part), 368/2 (part) and 368/1A (part), 452 (part), 440/4 (part), 440/3, 465 situated at willage Tenkasi, Taluka Tenkasi, District Triunelvelli in the State of Tamil Nador. 2) WIG slong with Land ad-measuing 16.805 Acres situated at Land survey no. 100/4, 1007/6, 1007/8 (part), 101/1, 117/1, 117/2, 78/2, 78/1, 102/6 situated at Village Aylkoul, Taluka Tenkasi, Ostroit Triunelvelli, State Tamil Nador. 3) WIG slong with Land ad-measuing 67.5 Acres at 664/4 (part) situated at Veeranam, Taluka Veerakerslampudur, District Triunelvelli in the State of Tamil Nador. 4. Industrial Building - Commercial								
В	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collateral Security 1. Charge over 253.89 Acres of Land and building at Coimbatore acquired by the Corporate Debtor through auction sale from the Official Liquidistor, Huigh Court at Judicature a Madras. (Hon'ble DRT, Kolkata vide its order dated 24.12.2015 has uphed that applicant has saleable interest in the property). 2. Lipsophecation on the plant and machineris including scape lying at the sale property at Coimbatore. 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 3. 12 Vests make Wind Energy Generatos (WEGs with generating capacity of 500 KW each.) 4. 12 Vests make Wind Energy Gene								
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B	4. Form 8 executed by the Corporate Debtor and filed with the Registrar of Companies. Collaterial Security 1. Charge over 223.89 Acres of Land and building at Coimbators acquired by the Corporate Debtor through auction sale from the Official Liquidutor, Huigh Court at Liudicature a Madras. (Horrible DRT, Kolkata vide its order dated 24.12.2013 has uphed that applicant has askebble interest in the property). 2. Lipopthecation on the plant and machineris including scrape lying at the said property at Coimbatore. 3. 12 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 1. 21 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 1. 21 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 1. 21 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 2. 12 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 2. 12 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 2. 12 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 2. 12 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 3. 12 Vests make Wind Energy Generator (WEGs with generating capacity of 500 RW each.) 2. 12 Vests Galony Hard and Hamestoning of 500 Acres in faind at and survey may (2004, 100/fs,								
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